

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI



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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

27/09/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/880/IB/2018  
NAME OF THE PETITIONER(S) : DHARNENDRA CHEMICALS PVT LTD  
NAME OF THE RESPONDENT : TAURUS GKK LEATHERS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	MIC Bhargava	PC J for de	
2.	Aditya Murali	Respondent	

**ORDER**

Representative for Applicant is present. Counsel for Corporate Debtor is present. It has been submitted that the parties are engaged in the settlement talks and prayed for time. At request, time is enlarged with the direction that last and final opportunity is given for reporting the settlement failing which the parties are directed to make final submissions. Put up on 09.10.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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